

FERTILIZER (MOVEMENT CONTROL) AMENDMENT ORDER, 1978 AND ANNUAL REPORT OF DEVELOPMENT COUNCIL FOR SUGAR INDUSTRY FOR 1977-78

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): I beg to lay on the Table:—

(1) A copy of the Fertiliser (Movement Control) Amendment Order, 1978 (Hindi and English versions) published in Notification No. G.S.R. 556(E) in Gazette of India dated the 17th November, 1978, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-3230/79].

(2) A copy of the Annual Report (Hindi and English versions) of the Development Council for Sugar Industry for the year 1977-78, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act 1951. [Placed in Library. See No. LT-3231/79].

NOTIFICATIONS UNDER CUSTOMS ACT, 1962, CENTRAL EXCISE RULES, 1944, CENTRAL EXCISE (16TH AMDT.) RULES 1978, ETC. ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

(i) G.S.R. 581(E), published in Gazette of India dated the 18th December, 1978 together with an explanatory memorandum regarding revised rate of exchange for conversion of Austrian Schilling into Indian currency or *vice-versa*.

(ii) G.S.R. 588(E), published in Gazette of India dated the 22nd December, 1978 with an explanatory memorandum regarding revised

rate of exchange for conversion of Pound Sterling into Indian currency or *vice-versa*.

(iii) G.S.R. 591(E) and 592(E) published in Gazette of India dated the 26th December, 1978 together with an explanatory memorandum regarding reduction of import duty on certain equipments for automobile industry.

(iv) G.S.R. 593(E) published in Gazette of India dated the 26th December, 1978 together with an explanatory memorandum regarding revision of import duty on parts made on ferrite which are component parts of transformers and inductors.

(v) G.S.R. 602(E) published in Gazette of India dated the 30th December, 1978 together with an explanatory memorandum regarding revision of the definition of "package tea".

(vi) G.S.R. 1(E) published in Gazette of India dated the 1st January, 1979, together with an explanatory memorandum regarding rate of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa*.

(vii) G.S.R. 22(E) and 23(E) published in Gazette of India dated the 9th January, 1979, together with an explanatory memorandum regarding exemption in export duty on certain varieties of raw cotton.

(viii) G.S.R. 29(E) and 30(E) published in Gazette of India dated the 18th January, 1979 together with an explanatory memorandum regarding reduction of import duty on tea bag machines.

(ix) G.S.R. 46(E) published in Gazette of India dated the 27th January, 1979 together with an explanatory memorandum regarding exemption from export duty on Steatite (Talc).

(x) G.S.R. 53(E) and 54(E) published in Gazette of India dated the 1st January, 1979 together with an